

THE HIGH COURT OF MEGHALAYA:  
SHILLONG  
NOTICE

NO.HCM.III/166/2019-Judl./Part-1/478

Dated Shillong, the 2<sup>nd</sup> May 2024

It is hereby notified that on account of non-availability of Hon'ble Mr. Justice H.S Thangkhiew on 3<sup>rd</sup> May, 2024, all matters fixed before the SINGLE BENCH of Hon'ble Mr. Justice H.S Thangkhiew shall stand adjourned and will appear in due course except for urgent matters which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice B. Bhattacharjee in Court Room No.4.

By Order,

  
REGISTRAR (JUDICIAL SERVICE)

Memo NO.HCM.III/166/2019-Judl./Part-1/478A  
Copy for information to: -

Dated Shillong, the 2<sup>nd</sup> May 2024

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court officers concerned for information and necessary action.
11. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get this Notification uploaded on the Official Website.
12. Notice Board.
13. Office File.

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REGISTRAR (JUDICIAL SERVICE)